

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.03/KB/2015

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th December 2017, 10.30 A.M

Name of the Company		Kamal Lochan Mohanty-Versus-MGM Green Energy Ltd & Ors.	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. Jishnu Saha, Sr. Adv.
 2. Mr. DN Chatterjee, Adv.
 3. Mr. T. Khaitan, Adv.
 4. B. Sonal Kumar, Advocate

R-1, R-2
12/12
R-4
12/12

1. MRIMANJU BHUTORIA, ADV
 2. SWAPNA CHOUBHAY, ADV
 3. SIDHARTHA SHARMA, AD

R-5 & 6
12/12/2017

1. Devajyoti Bhattacharya
 2. Arunava Deb
 3. Dipan Mitra
 4. Nairita Datta Choudhury

Petitioners
12/12/17

1. Mr. Ratnanko Banerjee, Sr. Ad.
 2. Mr. Chayan Gupta, Ad.
 3. Mr. Anirendha Agarwalla, Ad.
 4. Yogesh Sharma Ad.

Respondent
NO-7
12/12/2017
P.T.O.

ORDER

Ld. Counsel for the petitioners and the respondent nos.
1, 2, 4, 5, 6 and 7 are present.

List it on 08/01/2018.

8d

(Jinan K.R.)
Member (J)

8d

(V.P.Singh)
Member (J)